While safeguarding the forward posts, immediate and effective retaliation is undertaken by the security forces in cases of ceasefire violations. All such incidents of ceasefire violations are also taken up with Pakistan at appropriate level. In the event of persistent cross border firing/ceasefire violations along LoC/IB by Pakistan, the people residing in the affected areas are shifted to safer places. Government has sanctioned construction of 14,460 bunkers, to mitigate the hardships being faced by people living on IB/LoC, due to cross-border firing. The details of incidents of ceasefire violations/cross-border firings, civilians killed and security personnel killed in Jammu and Kashmir during last year and current year (upto October, 2019) are as under:-

Year	Incidents of ceasefire violations/ cross-border firings	Civilian killed	Security personnel killed
2018	2140	30	29
2019 (upto October)	2753	15	17

Penal provisions for insulting Father of the Nation

1009. SHR RAVI PRAKASH VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government proposes to bring legislation with severe penal provisions for insulting the Father of the Nation and other icons of freedom movement;
 - (b) if so, the details thereof along with the time-frame; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (c) Mahatma Gandhi is highly respected and revered by the general public and is popularly known as "Father of Nation". As Mahatma Gandhi is loved and respected and occupy a unique and special place in the emotions and psyche of people of India, he or other similarly placed icons of freedom movement and provisions already exist in existing legislations for prevention of the same.